

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II
SPECIAL BENCH

5. IA 627/2020 in C.P. (IB)-1245(MB)/2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2024**

NAME OF THE PARTIES:- Bell Finvest (India) Limited
V/s
Avance Logistics & Trading India Pvt. Ltd.

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 627 of 2020

Presence:-

Mr. Atishay Jain a/w Tanushree Sogani i/b Kunal Kanungo

... for Applicant/Liquidator

This Application is filed by the Liquidator for dissolution of the Corporate Debtor. List this matter before the regular bench on **28.08.2024** for consideration.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)